

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.09.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 599 of 2020 | Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors. | Aditya Diwan | |
| 2. | Comp. App. (AT) (Ins) No. 626 of 2020 | KVR Industries Pvt. Ltd. Vs. P.P. Bafna Ventures Pvt. Ltd. | Yogesh Kumar Jagia | Pranav Sarthi |
| 3. | Comp. App. (AT) No. 99 of 2020 | Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors. | Ashish Choudhary | Rahul Malhotra-R1 & R3 Shaunak Mitra-R5 & R5 Amrita Pandey-R4 & R5 |

For Hearing

| | | | | |
|----|--|--|--------------------------------------|--|
| 4. | Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020 Part Heard | S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With | Abhirup Dasgupta | Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP |
| 5. | Comp. App. (AT) (Ins) No. 988 of 2019 Part Heard | Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors. With | Atul Sharma | Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP |
| 6. | Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard | Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors. With | Raka Bejoy phookan Neha Tandon | Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP |
| 7. | Comp. App. (AT) (Ins) No. 1124 of 2019 Part Heard | Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With | Neha Tandon | Sumant Batra Niharika Sharma-R2 |

| | | | | |
|------------|---|---|------------------|---|
| 8. | Comp. App. (AT) (Ins) No. 1125 of 2019 Part Heard | Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With | R.B. Phookan | Abhirup Dasgupta- R2 |
| 9. | Comp. App. (AT) (Ins) No. 1159 of 2019 Part Heard | Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With | Santanu Ghosh. | Deep Roy. |
| 10. | Comp. App. (AT) (Ins) No. 1242 of 2019 Part Heard | Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With | Varsha Banerjee | Dinkar Singh Deep Roy-RP Kumar Mihir-R4 |
| 11. | Comp. App. (AT) (Ins) No. 468 of 2020 Part Heard | Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd. | Sonia Dube | Smriti Churiwal |
| 12. | Comp. App. (AT) (Ins) No. 471 of 2020 | Pondicherry Extraction Industries Ltd. Vs. Bank of Baroda With | A S Satish Kumar | Madhusmita Bora |
| 13. | Comp. App. (AT) (Ins) No. 472 of 2020 | JKS The Banyaan Pvt. Ltd. Vs. Bank of Baroda | A S Satish Kumar | Madhusmita Bora |
| 14. | Comp. App. (AT) (Ins) No. 546 of 2020 | Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors. | Anish Agarwal | Sameer Agarwal-R1 Kailash T. Shah-R2 |

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar